

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt.(RJS)/65/ 2008

Date : 30th July, 2008

I

SHRI GIRISH KUMAR PANDEY, RHJS, whose services have been repatriated from the post of Member, Board of Revenue-II, Ajmer vide Government Order No.F.5(1)Raj-1/95 Part dated 30.07.2008 to this Court, are placed at the disposal of Hon'ble the Chief Justice for his appointment /posting as Registrar (Classification), Rajasthan High Court, Jodhpur.

II

SHRI GIRISH KUMAR PANDEY, RHJS, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby appointed/ posted as Registrar (Classification), Rajasthan High Court, Jodhpur with immediate effect.

BY ORDER

REGISTRAR GENERAL